NAME OF CORPOATE DEBTOR **: M/S PANDHE HOSPITALITY PRIVATE LIMITED** DATE OF COMMENCEMENT OF CIRP : **04TH MARCH 2025** LIST OF CREDITORS AS ON : **12TH APRIL 2025**

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(A٨	ΛO	UNT	IN	Rs))
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		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF		AMOUNT	(AMOUNT IN RS)	
S.NO	NAME OF CREDITOR	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE	AMOUNT OF CONTINGEN T CLAIM	ANY MUTUAL DUES, THAT MAY BE SET-	AMOUNT OF CLAIM NOT ADMITTED	OF CLAIM UNDER VERIFICATIO N	REMARKS, IF ANY
1	TWIN CITY URBAN CO- OPERATIVE CREDIT SOCIETY LTD.	03.04.2025	1,63,32,667	1,63,32,667	Claim against Corporate Guarantee of Pandhe Hospitality Private Limited against borrwoing of Pandhe Construction Private Limited	YES	1,63,32,667	NO	0.43%	~	~	-	~	The claim submitted by Twin City Urban Co- operative Credit Society Ltd. is provisionally admitted for Rs.1,63,32,667/-
2	ENCORE ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED	04.04.2025	39,15,76,605	39,15,76,605	Claim against Corporate Guarantee of Pandhe Hospitality Private Limited against borrwoing of Pandhe Infracons Private Limited.	YES	39,15,76,605	NO	10.36%	~	~	-	~	The claim submitted by Encore Asset Reconstruction Company Private Limited is provisionally admitted for Rs.39,15,76,605/-
3	UNION BANK OF INDIA	11.04.2025	3,37,01,27,458	3,37,01,27,458		YES	3,37,01,27,458	NO	89.20%	~	~	-	~	The claim submitted by Union Bank of India is provisionally admitted for Rs.337,01,27,458/-
	TOTAL		3,77,80,36,730	3,77,80,36,730					100.00%	-	-	-		

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Stalwart Resolution Professional LLP Interim Resolution Professional M/s Pandhe Hospitality Private Limited

Through Dr. Shravan Kumar Vishnoi Managing Partner (Stalwart Resolution Professional LLP)

Date: 12.04.2025 Place: Lucknow